GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4344 ANSWERED ON:16.12.2009 INTER STATE TRANSFER OF PERSONNEL OF ALL INDIA SERVICES Semmalai Shri S.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government proposes to introduce a system of inter-State transfer of personnel belonging to All India Services in view of promoting better Governence and harmonious Centre-State relations;

(b) if so, the details thereof;

(c) whether the Government proposes for compulsorily deputing of officers belonging to All India Services and working in Central Secretariat to other State for better understanding of the problems; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLLIAMENTARY AFFAIRWS.(SHRI PRITHVIRAJ CHAVAN)

(a): No, Sir.

(b): Question does not arise.

(c) : No, Sir.

(d): Question does not arise.